

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 12
(IB)-532(PB)/2017

IN THE MATTER OF:

Punjab National Bank
v.

.... Petitioners/Applicant

Haridwar Iron & Ispat Rolling Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016 (CIRP)

Order delivered on 03.07.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant -

For the Respondent -


ORDER

CA-1185(PB)/2019

A compliance affidavit has been filed on 22.03.2019 in pursuance of the order dated 12.03.2019. Let the application under Section 33 be posted for hearing on 09.07.2019.

CA-1185(PB)/2019 stands disposed of.


(M.M.KUMAR)
PRESIDENT


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)